

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'A', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.6930/Del/2017  
Assessment Year: 2017-18

<b>Baba Bhuman Shah Charitable Trust Village Sanger, Sirsa, Sirsa Haryana PAN No.AAATB8965B (APPELLANT)</b>	<b>Vs</b>	<b>CIT Exemptions Chandigarh  (RESPONDENT)</b>
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Appellant by	Sh. Lalit Mohan, CA
Respondent by	Sh. Satpal Gulati, CIT DR

Date of hearing:	21/09/2021
Date of Pronouncement:	21/09/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee is preferred against the order of the CIT- Exemption, Chandigarh dated 31.07.2017 framed u/s. 12 AA of the Act.

2. At the very outset the counsel for the assessee stated that inadvertently the assessee has filed this appeal and the appellant may be allowed to withdraw the appeal.

3. On such concession the appeal filed by the assessee is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 21.09.2021.

Sd/-  
**(SUDHANSHU SRIVASTAVA)**  
**JUDICIAL MEMBER**

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:-21.09.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
 ITAT NEW DELHI

Date of dictation	21.09.2021
Date on which the typed draft is placed before the dictating Member	21.09.2021
Date on which the typed draft is placed before the Other member	21.09.2021
Date on which the approved draft comes to the Sr.PS/PS	21.09.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	21.09.2021
Date on which the fair order comes back to the Sr. PS/ PS	21.09.2021
Date on which the final order is uploaded on the website of ITAT	21.09.2021
Date on which the file goes to the Bench Clerk	21.09.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

